NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 65/(MAH)/2016

IA No. 07/2016

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

CORAM:

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016

NAME OF THE PARTIES: Mrs. Uma Chamnlal Anand

M/s. Macks Hard Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242 of the Companies Act, 2013. SIGNATURE

SECTION OF THE COMPANIES	S ACT. 2	SIGNATURE
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ORDER

I.A. No. 07/2016 in C.P. No. 65/241, 242/NCLT/MB/MAH/2016

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 10th January, 2017.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 09.12.2016